

श्री हुकम चन्द कछवाय : क्या सरकार भाव डालकर तालाबन्दी समाप्त करन जा रही ?

SHRI RAVINDRA VARMA: I have already said that we are always willing to try to find a solution to every dispute.

SHRI SAUGATA ROY: In terms of the number of workers, it is a comparatively small labour dispute and so the management disputes that it is a labour dispute at all. In view of the fact that a memorandum has been circulated among Members of Parliament by the employees talking of some sort of hush-hush deal between the Labour Minister and the management, I would like to ask the hon. Minister whether his personal intervention is called for at this stage so that he might himself act as a conciliation officer to bring about a reconciliation between the employees and the management on this issue.

SHRI RAVINDRA VARMA: I have already said that there is nothing hush-hush about it. If there was any such thing, I would not have given such an elaborate answer. There are nothing but insinuations in the handbill with a fallacious caption. There is nothing more to it than that. As far as my intervention is concerned, this is a very strange method that somebody publishes a handbill with a fallacious caption as I said, and then, because there is such a handbill, I am asked to bypass the machinery and act directly. I cannot bypass the machinery when the machinery is seized of it.

श्री शोम प्रकाश त्यागी : जहां तक मेरी जानकारी है, जो इन्कवायरी हुई है वह एक विशेष अवस्था में, आपातकालीन स्थिति में हुई है और जो कुछ जांच परिणाम आया है वह संदेहात्मक है। मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या वह अपने प्रभाव का प्रयोग करके उनकी दोबारा नियुक्ति कराकर फिर

दोबारा जांच करायेंगे और इस जांच में जो लोग दोषी पाये गये तब उन्हें हटाया जायेगा यदि ऐसा नहीं होता है तो इस प्रकार का एक्शन सन्देहात्मक रहेगा।

SHRI RAVINDRA VARMA: The enquiry was conducted in December, 1975. The Delhi Administration took the view that the enquiry was conducted in a proper manner and the conclusion arrived at was justified. Precisely against this decision of the Delhi Administration four employees have filed a petition in the High Court. It is a matter which is lying in the High Court. That is why I have said it is *sub judice*. I want to assure that the suggestions which the hon. Member has made will be borne in mind.

SHRI O. V. ALAGESAN: Who is the present Chairman of the institution?

SHRI RAVINDRA VARMA: Shri Asoka Mehta.

SHRI DINEN BHATTACHARYA: Even at this stage will the Labour Minister consider it possible and necessary also to intervene in such a way that both the parties come to a decision and the lock-out may be lifted at the earliest?

SHRI RAVINDRA VARMA: I want the lock-out to be lifted as early as possible and I have already said so. But when the Labour Commissioner is dealing with the matter, if I make a statement that I will intervene, will it help a solution?

#### WRITTEN ANSWERS TO QUESTIONS

##### Winding up of National Seeds Corporation

\*101. SHRI F. H. MOHSIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government propose to wind up the National Seeds Corporation and establish State Seeds Corporations in the joint sector;

(b) if so, whether there will be re-trenchment in the existing staff of the National Seeds Corporation; and

(c) if answer to (a) and (b) are in the affirmative, whether this could hamper the production of the high yielding varieties of quality seeds and increase the cost of seeds?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) There is no proposal to wind up the National Seeds Corporation. However, because of the establishment of State Seed Corporations in the joint Sector, both will have a complementary role.

(b) An exercise is being made to ascertain if any staff would be rendered surplus; if so, how much.

(c) The production of high yielding varieties of seeds would not be hampered; on the contrary larger quantities of seeds at competitive cost would be available to farmers.

#### Storage Capacity for Grains

**\*102. SHRI R. KOLANTHAIVELU:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to secure a World Bank loan equivalent to Rs. 200 crore for building additional storage capacity for grains; if so, the conditions for grant of such a loan and the additional capacity envisaged; and

(b) the time by which the loan will materialise and additional capacity built up?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) Government have requested for World Bank assistance in respect of a project for construction of an additional

storage capacity of 3.2 million tonnes and also for pilot study of bulk handling, training etc., at an estimated cost of Rs. 149.2 crores. Part of this amount is expected to be provided by the World Bank. The details about the conditions of loan etc., will be available only after final negotiations are held with the Bank and a decision taken.

(b) According to present indications, the loan is likely to materialise by the end of 1977 and the additional capacity is expected to be completed by 1980-81.

#### Grants to Private Institutions and Schools in Delhi

**\*103 SHRI SUSHIL KUMAR DHARA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) up to what extent of percentage, grants are given to the private educational institutions in Delhi and New Delhi; and

(b) in the case of the amounts of the grants being given is near about 100 per cent, what are the reasons that the private institutions and schools are not nationalised or their management taken over by Delhi Administration?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) As per provisions of the Delhi School Education Act and Rules, 1973, the grant-in-aid is paid to the recognised private educational institutions in Delhi and New Delhi to the extent of 95 per cent of the recurring expenditure and 62.2/3 per cent of non-recurring expenditure, viz. purchase of furniture, building etc.

(b) Voluntary effort in the field of Education should be encouraged. As